

18/5/99

Mr. K. S. Chouhan, Counsel for applicants
Mr. Vinod Mathur, Counsel for respondents

The learned counsel for the respondents seeks time to file Reply to the M.A. The O.A. is fixed on 28th May 1999, therefore this case be listed along with the O.A. on 28.5.99. Reply be filed in the meantime with a copy to learned counsel for the applicants.

[Signature]
A. K. MISRA
Judl. Member

28-5-99

Mr. K. S. Chouhan, Counsel for the applicants
Mr. Vinod Mathur, Counsel for the respondents

In view of the order passed in the O.A., this M.A. does not survive and stands disposed of automatically accordingly.

M.A. is disposed of

accordingly.

[Signature]
A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 5.7.06
under the supervision of
Section Officer (I) as per
order dated 16.12.2006

Section Officer (Records)

Power

Reply
not

Filed
2/5